CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL NEW DELHI

PRINCIPAL BENCH - COURT NO.III

SERVICE TAX APPEAL NO. 52875 OF 2019

J.N. Investments & Trading Company Pvt.Ltd.Appellant

VERSUS

Additional Director General (Adjudication), ...Respondent New Delhi.

APPEARANCE:

Ms. Meenal Songire, Proxy Advocate for the Appellant.(Adjournment request)
Shri Mihir Ranjan, Special Counsel for the Respondent.

CORAM:

HON'BLE MS. BINU TAMTA, MEMBER (JUDICIAL) HON'BLE MS. HEMAMBIKA R. PRIYA, MEMBER (TECHNICAL)

Date of Hearing: 18.12.2024

Order Sheet

On the request made by the learned counsel for the appellant, list the appeal on **20.02.2025** by **virtual mode.** Learned counsel for the appellant may complete the formalities for the virtual hearing in the meanwhile.

(BINU TAMTA)
MEMBER (JUDICIAL)

(HEMAMBIKA R. PRIYA)
MEMBER (TECHNICAL)